(d) Information regarding the foreign exchange earned by the State Government is not maintained.

Upkeep of Dal Lake

- 1443. SHRI T.S. BAJWA: Will the Minister of TOURISM be pleased to state:
- (a) the amount spent on maintaining and upkeep the 'Dal Lake' in Jammu and Kashmir during the last three years;
 - (b) the amount likely to be spent during the current year; and
- (c) what steps Government have taken to increase the hotel accommodation and security of the tourist during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRIMATI RENUKA CHOWDHURY): (a) to (c) The creation/ development of tourist infrastructure is primarily undertaken by the State Government/Union Territory Administrations. The Department of Tourism, however, provides financial assistance for Integrated Development of Tourist Circuits, Products/Infrastructure & Destination Development and assistance for Large Revenue Generating Projects identified in consultation with them.

During the last three financial years no such proposal for development of Dal Lake has been received from Jammu and Kashmir Government in the Ministry of Tourism. No such proposal has been received for the current financial year either by the Ministry of Tourism.

Privatisation of Water Resources and Water Monopolies

- 1441. SHRIMATI SARLA MAHESHWARI: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether Government have accepted the principle of social ownership of water and equal rights over water; and
- (b) if so, what steps have been taken to stop privatisation of water resources and water monopolies?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV): (a) No, Sir.

(b) Does not arise.